

Grant Thornton Advisory (P.) Ltd. Vs DCIT

Court: Income Tax Appellate Tribunal (Delhi D Bench)

Date of Decision: April 29, 2022

Acts Referred: Income Tax Act, 1961 " Section 9(1), 9(1)(i), 9(1)(vi), 9(1)(vii), 40(a)(i), 195

Hon'ble Judges: G.S.Pannu, P; Saktijit Dey, J

Bench: Division Bench

Advocate: Vinod Kumar Bindal, Sweety Kothari, Sanjay Kumar

Final Decision: Allowed

Judgement